

PATNA HIGH COURT, PATNA

NOTICE

In view of the order dated 30.07.2020 issued by the Home Department, Government of Bihar, for preventing spread of corona virus, the entry to the Court complex shall be restricted to very few authorized persons and other persons including staff are not required to come office till **16.08.2020**. However, they shall continue to remain at their respective places of residence and shall always keep their mobile phones switched on.

Registrar (List) and Registrar (IT)-cum-CPC will arrange the work of Virtual Courts for hearing of cases, with the minimum required hands, preferably facilitating them to work from home.

During the aforesaid closure, the Court Officer will ensure proper sanitization of the entire premises of the Court.

By order of Hon'ble the Chief Justice

Sd/- Nawneet Kumar Pandey

Dated:- 06th August, 2020

Registrar General